

6

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/96/2016
NAME OF THE PETITIONER(S) : K. Ramakrishnan & 2 Others
NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	D. Jayalalitha KSR Sw	Counsel for Respondents	D. Jayalalitha
2.	C. BHARGAVI For AK. Mykany up Ss	Counsel for Petitioner	C. BHARGAVI

ORDER

Counsel for petitioner present and was prepared to make submissions. Representing counsel for respondents present and stated the counsel on record could not attend before the Tribunal as he is away at Delhi. She prayed for time to make submissions. Time is enlarged at request. Put up on 23.01.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc